

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO.571/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President


SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.03.2017

NAME OF THE COMPANY : Shree Bhawani Trademark Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391(2) & 394, 100 to 104

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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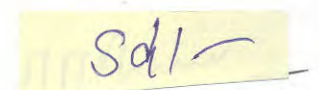

1.	Miredit R. Soods	Advocate	Company Shree Bhawani Trademark Pvt Ltd	
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2.	Gayatri K. Gupta & ...	Loc. am. of Kapra	Loc. am. of & RD (NWR)	Gupta NRF
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3.	Nawal Kishore Jha Sr. Panel counsel UOI		UOI	
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ORDER

For orders, see C.P. No.564/2016.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(R. VARADHARAJAN)
MEMBER (JUDICIAL)